

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. C.P. (IB)/152(MB)2024

IN THE MATTER OF

Teccidel India Private Limited

... Petitioner

Vs

KM Toll Road Private Limited

...Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Lalit Mohan (VC)

For the Respondent:

ORDER

On the request of the Counsel for the petitioner adjourned to **13.08.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)